

August 08, 2017

Monitoring of Foreign Investment under PIS in Indian Companies– M/s Quess Corp Ltd.-Increase in FIIs/FPIs Investment limit under Portfolio Investment Scheme from 24 % to 74 %

The Reserve Bank of India has today notified that the Foreign Institutional Investors (FIIs)/ Foreign Portfolios Investors (FPIs) investment limit under Portfolio Investment Scheme in <u>M/s Quess Corp Ltd.</u> has increased from 24% to 74% of its paid up capital. M/s Quess Corp Ltd. has passed necessary resolutions of its Board of Directors and General Body as required under the FEMA, 1999 and the regulations framed thereunder. The increase is subject to regulation 5(2) and 5 (2A) of Foreign Exchange Management (Transfer or issue of security by a person resident outside India) Regulations, 2000 dated May 03, 2000, as amended from time to time, and the onus of compliance with the limits prescribed for the company is on the company.

Press Release : 2017-2018/388

Ajit Prasad Assistant Adviser



संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358